

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 326/2024

PRADEEP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 25-07-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Prabodh Kumar, AOR

Mr. Rajat Singh, AOR

Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 have already filed the counter
affidavit.

Original record of the Trial Court is awaited.

Let the fresh reminder be issued.

List again on 11.9.2024.

SUJATA SINGH
Registrar

MG